

[डा० भाई महावीर]

कि इतने दिनों में सरकार हमारे सदन में या दूसरे सदन में कोई दूसरा उचित विधेयक इस विषय पर नहीं ला सकी। मेरा अनुरोध है कि यह जो मांग की गयी इस संस्थाओं की तरफ से या इंडियन काउंसिल फार चाइल्ड वेलफेयर की तरफ से अगर इस सत्र में इनको पूरा नहीं किया जा सका तो कम से कम सरकार यह निर्णय करे और इस बात का आश्वासन दे कि अगले सत्र में इसके लिए एक समाधानकारक और पर्याप्त व्यवस्था रखने वाला विधेयक लाया जायेगा तथा इस कमी को पूरा करके देश के लाखों बच्चों को सुधारने की दिशा में कदम उठाया जायेगा।

REFERENCE TO THE REPORTED ACUTE SHORTAGE OF FOOD-GRAINS IN MIZORAM AND TRIPURA

SHRI LALSAWIA (Mizoram): Mr. Vice-Chairman, Sir, this is a matter of urgent public importance and so, Sir, I draw the attention of the Union Government to the reports that Mizoram and Tripura have been severely hit by an acute shortage of foodgrains due to the failure of the Food Corporation of India to maintain an adequate buffer stocks in these areas. Even wheat supplies through ration shops have been stopped for the last one month. If arrangements are not made immediately to store sufficient foodgrains in these regions, food scarcity will be worsened during the rainy season. Although now the time is a bit late to stock foodgrains, unless the Government takes this very seriously, once the monsoon sets in people in the interior will have nothing to eat. So, I have to bring this to the notice of the House.

STATEMENT BY MINISTER

Appointment of an Expert Committee of economists and tax administrators to study the impact of Concessions provided in the tax laws on the techniques of production used in industry and make recommendations for reforms.

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI ZULFIQUARULLAH): Sir, Shall I read it or lay it on the Table of the House?

THE VICE-CHAIRMAN (SHRI SHYAM LAL YADAV): Is it a long one or a short one? If it is long, kindly mention what it is and lay it on the Table of the House.

SHRI ZULFIQUARULLAH: It is a statement by the Deputy Prime Minister (Finance) made today in the Lok Sabha in regard to appointment of an Expert Committee.

THE VICE-CHAIRMAN (SHRI SHYAM LAL YADAV): All right: lay it on the Table of the House.

SHRI BHUPESH GUPTA: What is it, Sir? Is it a long statement? (Interruptions) Please read out the names.

(Interruptions)

THE VICE-CHAIRMAN (SHRI SHYAM LAL YADAV): Please read out the names only and then lay it.

SHRI ZULFIQUARULLAH: Sir, Prof. V. M. Dandekar, the noted economist, at present Director of Gokhale Institute of Politics and Economics, Pune, has kindly agreed to be the Chairman of the Committee. Dr. A. Vaidyanathan, RBI Fellow, Centre for Development Studies, Trivandrum— Member. The second Member is Dr. Anand P. Gupta, Professor of Economics, Indian Institute of Management, Ahmedabad. And the third Member is Shri L. C. Jain, Chairman, All-India Handicrafts Board.

SHRI BHUPESH GUPTA (West Bengal): I have a submission to make.